

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 182 of 2019 in  
DFR No. 21 of 2019**

**Dated : 7<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Lanco Amarkantak Power Limited**

**...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vineet Tayal

Counsel for the Respondent(s) : Ms. Raveena Dhamija

**ORDER**

Issue notice to the Respondents on IA No. 182 of 2019 and main appeal returnable on 25.03.2019. Dasti, in addition, is permitted.

List the matter on **25.03.2019.**

**(S. D. Dubey)**  
**Technical Member**  
*Js/kt*

**(Justice Manjula Chellur)**  
**Chairperson**